

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2777
ANSWERED ON:07.12.2009
CHILD LABOUR
Sethi Shri Arjun Charan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government has held a dialogue with European Union (EU) to discussed issues related to child labour;
- (b) if so, the details thereof; and
- (c) the position of India in respect of International Labour Organisation convention in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c): An India-European Union ad-hoc Human Rights Dialogue 2009 was held on February 27, 2009 in the Ministry of External Affairs wherein position of India for not ratifying the ILO Conventions 138 & 182 was explained.